

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

APPEAL NO. 68 OF 2021

M/s Sri Mahalakshmi Hatcheries,
Rep by its Proprietor Mr. D. Sagar Reddy,
S/o D. Venkata Ramana Reddy,
Office at Doruvukatta Village, Kota Mandal,
Sidavaram Post, Nellore- 524411.

.... APPELLANT

-Vs-

The Member Secretary,
State Level Environment Impact Assessment Authority (SEIAA)
S.No.33-26-14D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamavari Street,
Kasturibaipet,
Vijayawada – 520 010. & 1 Others.

..... RESPONDENTS

SEAC & SEIAA MINUTES OF M/S DIVIS LABORATORIES SUBMITTED BY 1ST RESPONDENT
SEIAA

Date-09-09-2023



M/s MADHURI DONTI REDDY

ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

T.T.D. SUPREME COURT OF INDIA

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322, Email: rednymadhuri09@gmail.com

Counsel for 1ST Respondent



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

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M/s Sri Mahalakshmi Hatcheries,
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It is certified that all the documents contained in the above annexure are true copies.

Date: 07.09.2023


Member Secretary
SEIAA, AP

146th SEAC, A.P.

Annexure - I



**146th MEETING MINUTES
OF STATE EXPERT APPRAISAL COMMITTEE (SEAC),
ANDHRA PRADESH HELD ON
15th to 19th September 2020.**

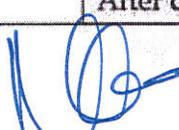
B. Sankar

[Signature]
Member Secretary
SEAC, AP



15th - 19th September 2020.

	<p>The project falls under B2 category as per the cluster letter issued by ADMG.</p> <p>The proponent and their RQP, P.V.SATYANARAYANA have not attended the meeting. Hence Deferred to the next meeting.</p>
Agenda Item:146.143	<p>M/s. Venkata Narayana Active Ingredients Private Limited, Sy.No.69, Chandrapadiya Village, Vinjamur Mandal, Nellore District, Andhra Pradesh</p>
SIA/AP/IND2/1 51499/2020	<p>Category : B2</p> <p>The project proponent and their Consultant M/s. SV Enviro Labs & Consultants have attended the Online meeting.</p> <p>The proponent submitted revocation stop production orders, Risk Analysis, CFO compliance to the Committee.</p> <p>After detailed deliberations the committee recommends to issue EC for Expansion of production capacity from 142.32 TPA to 500 TPA</p> <p>The proposal was sent early in view of the deadline of the OM on Bulk drugs.</p>
Agenda Item:146.144	<p>M/s Divi's Laboratories Limited at survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh.</p>
SIA/AP/IND2/1 53518/2020	<p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</p> <p>After detailed deliberations the committee recommends to issue EC .All the CRZ conditions shall be read as part of EC with the following additional condition:</p> <ol style="list-style-type: none">1. The incinerator shall be a stand by one which can be used in the emergency only. <p>The proposal was sent early in view of the deadline of the OM on Bulk drugs.</p>
Agenda Item:146.145	<p>Proposed Change in production mix and Production Expansion of M/s Divi's Laboratories Limited (Unit-2) - Bulk drug unit at Sy No. 52, 134, 138, 139, 140, 159, 160 to 168, 168/1 183 and 184 of Chippada Village and Sy No. 1, to 4, 6, 45, and 46 of Annavaram Village and Sy.Nos.107,158, 168 to 172 Of Chippada and Annavaram villages, Annavaram (T), Bheemunipatnam (M), Visakhapatnam, Andhra Pradesh.</p>
SIA/AP/IND2/1 52706/2020	<p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent have submitted Certified compliance of EC & CFO to the committee.</p> <p>After detailed deliberations the committee recommends to issue of EC for expansion</p>


Member Secretary
SEAC, AP

 MINUTES OF THE 139th MEETING OF STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 30th SEPTEMBER, 2020 THROUGH TELECONFERENCE

139th SEIAA, A.P.



MINUTES OF THE 139th MEETING OF THE
STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA),
ANDHRA PRADESH
HELD ON 30th SEPTEMBER, 2020


Member Secretary
SEIAA, AP

File No.APPCB-11033/98/2020-TEC-EC-APPCB

	Refer to SEAC to examine with respect to the complaint.
Agenda Item: 139.02	Bulk Drug & Intermediates Manufacturing Unit by M/s Divi's Laboratories Limited at Survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh SIA/AP/IND2/153518/2020
	<p>Recommendations of the SEAC on 18.09.2020.</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</p> <p>After detailed deliberations the committee recommends to issue EC for the production capacity of 10483 MTPA .All the CRZ conditions shall be read as part of EC with the following additional condition:</p> <ol style="list-style-type: none"> 1. The incinerator shall be a stand by one which can be used in the emergency only. <p>Decision of SEIAA: Refer to SEAC to appraise after submission of the CRZ clearance.</p>
Agenda Item: 139.03	Proposed Change in production mix and Production Expansion of M/s Divi's Laboratories Limited (Unit-2) – Bulk drug unit at Sy No. 52, 134, 138, 139, 140, 159, 160 to 168, 168/1 183 and 184 of Chippada Village and Sy No. 1,to 4, 6, 45, and 46 of Annavaram Village and Sy.Nos.107,158, 168 to 172 Of Chippada and Annavaram villages, Annavaram (T), Bheemunipatnam (M), Visakhapatnam, Andhra Pradesh SIA/AP/IND2/152706/2020
	<p>Recommendations of the SEAC on 18.09.2020.</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent have submitted Certified compliance of EC & CFO to the committee.</p> <p>After detailed deliberations the committee recommends to issue of EC for expansion from Expansion of production capacity as below</p>

 **MINUTES OF THE 141st MEETING OF STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 21st OCTOBER, 2020 THROUGH TELECONFERENCE**

141st SEIAA, A.P.



**MINUTES OF THE 141st MEETING OF THE
STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA),
ANDHRA PRADESH
HELD ON 21st OCTOBER, 2020**

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**Member Secretary
SEIAA, AP**

File No.APPCB-11033/119/2020-TEC-EC-APPCB

Item: 141.143	Chandrapadiya Village, Vinjamur Mandal, Nellore District, Andhra Pradesh SIA/AP/IND2/151499/2020
	<p>Recommendations of the SEAC on 18.09.2020</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. SV Enviro Labs & Consultants have attended the Online meeting.</p> <p>The proponent submitted revocation stop production orders, Risk Analysis, CFO compliance to the Committee.</p> <p>After detailed deliberations the committee recommends to issue EC for Expansion of production capacity from 142.32 TPA to 500 TPA</p> <p>The proposal was sent early in view of the deadline of the OM on Bulk drugs.</p> <p>Decision of SEIAA: Discussed in the meeting held on 139 SEIAA meeting</p>
Agenda Item: 141.144	<p>M/s Divi's Laboratories Limited at survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh. SIA/AP/IND2/153518/2020</p>
	<p>Recommendations of the SEAC on 18.09.2020</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</p> <p>After detailed deliberations the committee recommends to issue EC .All the CRZ conditions shall be read as part of EC with the following additional condition:</p> <ol style="list-style-type: none"> 1. The incinerator shall be a stand by one which can be used in the emergency only. <p>The proposal was sent early in view of the deadline of the OM on Bulk drugs.</p> <p>Decision of SEIAA: Discussed in the meeting held on 139 SEIAA meeting</p>
Agenda	Proposed Change in production mix and Production Expansion of



149th SEAC, A.P.

Annexure - A



सत्यमेव जयते

149th MEETING MINUTES
OF STATE EXPERT APPRAISAL COMMITTEE (SEAC),
ANDHRA PRADESH HELD ON
13th and 14th October 2020.

B. B. Bandopadhyay

[Signature]
Member Secretary
SEAC, AP



Minutes of 149th MEETING OF STATE EXPERT APPRAISAL COMMITTEE (SEAC), A.P., HELD ON 13th and 14th October 2020.

	<p>Refer to SEAC to examine with respect to the complaint.</p> <p>The decision of SEIAA on the complaint has been considered has been duly discussed in the deliberations of the committee.</p> <p>Prior to the complaint, the issues like stop production orders and revocation orders by APPCB were duly considered. Based on which the committee has observed that there are no considerable issues in the complaint pertaining to issue of EC.. Hence recommends issue of EC.</p>
Agenda Item: 149.13	<p>Bulk Drug & Intermediates Manufacturing Unit by M/s Divi's Laboratories Limited at Survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh</p>
SIA/A P/IND 2/1535 18/202 0	<p>Recommendations of the SEAC on 18.09.2020.</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</p> <p>After detailed deliberations the committee recommends to issue EC for the production capacity of 10483 MTPA .All the CRZ conditions shall be read as part of EC with the following additional condition:</p> <p>1. The incinerator shall be a stand by one which can be used in the emergency only.</p> <p>Decision of SEIAA: Refer to SEAC to appraise after submission of the CRZ clearance.</p> <p>The committee after deliberations and discussions has felt that the CRZ clearance is apart of EC, however the proponent informed that it is in the process and has the following recommendation.</p> <p>All the members of the SEAC, and the Chairman of the APPCB (Special Invitee) unanimously submit that in view of the National Urgency expressed by the GOI, through a special OM dt. 13th April 2020, to consider API as B2 category projects and enable them to initiate project establishment works, the committee recommends that conditional ECs be issued for all such requirements which can be fulfilled by the proponent, before the construction works are initiated.</p>
Agenda Item: 149.14	<p>Proposed Change in production mix and Production Expansion of M/s Divi's Laboratories Limited (Unit-2) - Bulk drug unit at Sy No. 52, 134, 138, 139, 140, 159, 160 to 168, 168/1 183 and 184 of Chippada Village and Sy No. 1, to 4, 6, 45, and 46 of Annavaram Village and Sy.Nos.107,158, 168 to 172 Of Chippada and Annavaram villages, Annavaram (T), Bheemunipatnam (M), Visakhapatnam, Andhra Pradesh</p>
SIA/A P/IND 2/1527 06/202 0 	<p>Recommendations of the SEAC on 18.09.2020.</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> 

142nd SEIAA, A.P.

**MINUTES OF THE 142nd MEETING OF THE
STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA),
ANDHRA PRADESH
HELD ON 18th -19th &24th NOVEMBER, 2020
VIJAYAWADA**

Present :

The following members were present:

1.	Dr.B.Kishore, I.A.S (Retired).	Chairman
2.	Dr. Smt. Padma Sree Ravi, Department of Chemical Engineering, A.U College of Engineering, Visakhapatnam, Andhra Pradesh.	Member
3.	Dr. P.V.ChalapathiRao, I.F.S Special Secretary to Govt., Environment, Forests, Sciences and Technology Department, Govt. of Andhra Pradesh.	Member Secretary

File No.APPCB-11/75/2020-TEC-EC-APPCB

142.72	Chandrapadiya Village, Vinjamur Mandal, Nellore District, Andhra Pradesh. SIA/AP/IND2/151499/2020
	<p>Recommendations of the SEAC on 13.10.2020</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. SV Enviro Labs & Consultants have attended the Online meeting.</p> <p>The proponent submitted, revocation on stop production orders, Risk Analysis, CFO compliance to the Committee.</p> <p>After detailed deliberations the committee recommends to issue EC for Expansion of production capacity from 142.32 TPA to 500 TPA.</p> <p>Decision of SEIAA: A complaint has been received by SEIAA through mail lodged by kunamkrishnareddy7@gmail.com. The complaint was forwarded along with photos vide mail dated 26.09.2020 to Chairman, APPCB and Member Secretary, APPCB marking copies to SEAC members.</p> <p>Refer to SEAC to examine with respect to the complaint.</p> <p>The decision of SEIAA on the complaint has been considered has been duly discussed in the deliberations of the committee.</p> <p>Prior to the complaint, the issues like stop production orders and revocation orders by APPCB were duly considered. Based on which the committee has observed that there are no considerable issues in the complaint pertaining to issue of EC.. Hence recommends issue of EC.</p> <p>Decision of SEIAA: Agreed with recommendation of the SEAC, A.P</p>
Agenda 142.73	Bulk Drug & Intermediates Manufacturing Unit by M/s Divi's Laboratories Limited at Survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh. SIA/AP/IND2/153518/2020
	<p>Recommendations of the SEAC on 13.10.2020</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</p>

	<p>After detailed deliberations the committee recommends to issue EC for the production capacity of 10483 MTPA .All the CRZ conditions shall be read as part of EC with the following additional condition:</p> <p>1. The incinerator shall be a stand by one which can be used in the emergency only.</p> <p>Decision of SEIAA: Refer to SEAC to appraise after submission of the CRZ clearance.</p> <p>The committee after deliberations and discussions has felt that the CRZ clearance is apart of EC, however the proponent informed that it is in the process and has the following recommendation.</p> <p>All the members of the SEAC, and the Chairman of the APPCB (Special Invitee) unanimously submit that in view of the National Urgency expressed by the GOI, through a special OM dt. 13th April 2020, to consider API as B2 category projects and enable them to initiate project establishment works, the committee recommends that conditional ECs be issued for all such requirements which can be fulfilled by the proponent, before the construction works are initiated.</p> <p>Decision of SEIAA: Refer to the SEAC to examine this proposal after receipt of the CRZ clearance.</p>							
<p>Agenda 142.74</p>	<p>Proposed Change in production mix and Production Expansion of M/s Divi's Laboratories Limited (Unit-2) – Bulk drug unit at Sy No. 52, 134, 138, 139, 140, 159, 160 to 168, 168/1 183 and 184 of Chippada Village and Sy No. 1, to 4, 6, 45, and 46 of Annavaram Village and Sy.Nos.107,158, 168 to 172 Of Chippada and Annavaram villages, Annavaram (T), Bheemunipatnam (M), Visakhapatnam, Andhra Pradesh. SIA/AP/IND2/152706/2020</p>							
	<p>Recommendations of the SEAC on 13.10.2020</p> <p>Category : B2</p> <p>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</p> <p>The proponent have submitted Certified compliance of EC & CFO to the committee.</p> <p>After detailed deliberations the committee recommends to issue of EC for expansion from Expansion of production capacity as below</p> <table border="1" data-bbox="337 1913 1427 2104"> <tr> <td data-bbox="337 1913 906 2104" rowspan="3">Existing capacity as per EC</td> <td colspan="2" data-bbox="906 1913 1427 1958">After Expansion</td> </tr> <tr> <td data-bbox="906 1958 1144 2028">No's</td> <td data-bbox="1144 1958 1427 2028">Qty (MTA)</td> </tr> <tr> <td data-bbox="906 2028 1144 2104">89 + R&D</td> <td data-bbox="1144 2028 1427 2104">10740 TPA</td> </tr> </table>	Existing capacity as per EC	After Expansion		No's	Qty (MTA)	89 + R&D	10740 TPA
Existing capacity as per EC	After Expansion							
	No's		Qty (MTA)					
	89 + R&D	10740 TPA						


Member Secretary
SEIAA, AP



155th SEAC, A.P.

Annexure-6

Day-1 : 08.12.2020 to Day-4 : 11.12.2020

Part - II
(including sand reaches)



MINUTES
OF 155th STATE EXPERT APPRAISAL COMMITTEE (SEAC),
ANDHRA PRADESH MEETING HELD ON
08th TO 11th DECEMBER, 2020
AT VISAKHAPATNAM
A.P.

B. Bandep

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[Signature]
Member Secretary
SEAC, AP



MINUTES of 155th MEETING OF STATE EXPERT APPRAISAL COMMITTEE (SEAC), A.P., HELD ON 08th to 11th DECEMBER, 2020 AT VISAKHAPATNAM.

	<p>2020. The Authority stated that: <i>The SEAC may re-examine the provisions of the OM dated 29th August 2017 regarding with consideration of the request for exemption of public hearing.</i> This proposal was again examined in this SEAC meeting held on 09.12.2020 and is as follows: The Committee reiterates the earlier recommendations for issue of TOR with exemption of public hearing . Since the public hearing was already conducted for the same area with same extent of mine lease area.</p> <p>The committee after deliberations, recommended to issue Standard TOR <u>with exemption of public</u> to M/s. Pure Minerals for the proposed expansion of Colour Granite Mine.</p>
Agenda Item: 155.96	7.80 Ha Colour Granite mine of M/s. Karunai Granites Pvt. Ltd. At Sy.No.71, Lingalavalasa(V) Tekkali(M). Srikakulam (Dt.), AndhraPradesh
SIA/AP/ MIN/533 89/2020	<p>Category : B2 at apr with B1</p> <p>This proposal was earlier examined by the SEAC in its meeting held 07.10.2020. The Committee observed the following: <i>The proponent and their consultant SV Enviro Labs & Consultants have attended the online meeting.</i> <i>The request of the proponent for TOR with exemption of public hearing is considered in place of the auto generated TOR with Public Hearing as per OM. No: J-11013/41/2006-IA-II (I) (Part) Dated 29th August 2017 and as the Public Hearing was already once conducted on 19.07.2019.</i> <i>Hence the committee recommends for exemption of public hearing.</i> The issue was examined in the SEIAA,A.P.meetings held on 18th -19th & 24th November, 2020. The Authority stated that: <i>The SEAC may re-examine the provisions of the OM dated 29th August 2017 regarding with consideration of the request for exemption of public hearing.</i> This proposal was again examined in this SEAC meeting held on 09.12.2020 and is as follows: The Committee reiterates the earlier recommendations for issue of TOR with exemption of public hearing . Since the public hearing was already conducted for the same area with same extent of mine lease area.</p> <p>The committee after deliberations, recommended to issue Standard TOR <u>with exemption of public</u> to M/s. Pure Minerals for the proposed expansion of Colour Granite Mine.</p>
Agenda Item: 155.97	Bulk Drug & Intermediates Manufacturing Unit by M/s Divi's Laboratories Limited at Survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh
SIA/AP/IN D2/153518 /2020	<p>Category : B2</p> <p>This proposal was examined by the SEAC in its meeting held 13.10.2020. The Committee observed the following: <i>Recommendations of the SEAC on 18.09.2020.</i> <i>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</i> <i>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</i> <i>After detailed deliberations the committee recommends to issue EC for the production capacity of 10483 MTPA .All the CRZ conditions shall be read as part of EC with the following additional condition that the incinerator shall be a stand by one which can be</i></p>


Member Secretary
SEAC, AP

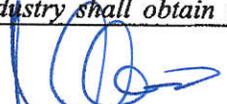
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MINUTES of 155th MEETING OF STATE EXPERT APPRAISAL COMMITTEE (SEAC), A.P., HELD ON 08th to 11th DECEMBER, 2020 AT VISAKHAPATNAM.

	<p><i>used in the emergency only.</i></p> <p>The committee after deliberations and discussions has felt that the CRZ clearance is apart of EC, however the proponent informed that it is in the process and has the following recommendation.</p> <p>The SEAC,A.P.,unanimously submit that in view of the National Urgency expressed by the GOI, through a special OM dt. 13th April 2020, to consider API as B2 category projects and enable them to initiate project establishment works, the committee recommends that conditional ECs be issued for all such requirements which can be fulfilled by the proponent, before the construction works are initiated.</p> <p>The issue was examined in the SEIAA,A.P.meetings held on 30.09.2020 .The Authority stated that:</p> <p><i>The NOC under provisions of CRZ was issued vide letter dated 10.09.2020 and requested SEIAA to examine the proposal and to take suitable decision in accordance of CRZ notification ,2011 for the following ;</i></p> <p><i>I. Increase in treated effluents marine discharge quantity from 814 KLD to1887 KLD in the existing marine pipeline</i></p> <p><i>II.Laying of new treated effluents discharge pipeline as stand by &</i></p> <p><i>III.For laying of seawater intake and outfall pipelines of desalination plant of 8 MLD capacity (4x2MLD) (output).</i></p> <p><i>Refer to SEAC to examine with respect to the points mentioned above.</i></p> <p>The issue was examined in the SEIAA,A.P.meetings held on 18th -19th & 24th November, 2020. The Authority stated that:</p> <p><i>Refer to the SEAC to examine this proposal after receipt of the CRZ clearance.</i></p> <p>This proposal was again examined in this SEAC meeting held on 09.12.2020 and is as follows:</p> <p>This proposal was referred to SEAC by SEIAA for 3 times on the context of CRZ clearance. In light of the special consideration to the Active Pharma Ingredients (API), the SEAC has recommended this proposal for the issue fo EC as B2 Category and to save the procedural delays. The proponent was given the benefit of obtaining the CRZ clearance paralelley. Since the issuance of EC enables the proponent to initiate the project without any delay as the government envisages.</p> <p>After detailed deliberations the committee recommends to issue Environmental Clearance for the production capacity of 10,483 MTPA.All the CRZ conditions shall be read as part of EC with the following additional condition that the incinerator shall be a stand by one which can be used in the emergency <i>only</i>.</p>
Agenda Item: 155.98	<p>Establish of Active Pharma Ingredients (Bulk Drugs and Intermediates) manufacturing unit of capacity 165 TPM by M/s. Amish Crop Sciences Pvt. Ltd. Unit II, Sy No.16/2 (Part), 16/3 (Part), Udumulapadu Village, Dhone Mandal, Kurnool District, Andhra Pradesh</p> <p>Category –B2.</p>
SIA/AP/I ND2/172 190/2020	<p>The Proposal of M/s. Amish Crop Sciences Pvt. Ltd., is for Environmental Clearance for manufacture of bulk drugs & intermediates of production capacity -165.0 TPM.</p> <p>This proposal was earlier by the SEAC in its meeting held 24.09.2020 & 13.10.2020. The Committee observed and stated :</p> <p><i>The Proposal of M/s. Amish Crop Sciences Pvt. Ltd. Unit II is for Environmental Clearance for production of bulk drugs and intermediates –165 Tons Per Month.</i></p> <p><i>The project proponent and their Consultant M/s. Team Labs & Consultants have attended the Online meeting.</i></p> <p><i>After detailed deliberations the committee recommends to issue EC with the following additional conditions.</i></p> <ol style="list-style-type: none"><i>Submit an affidavit regarding the power supply from APSPDCL instead of TSPDCL.</i><i>Industry shall obtain necessary permission for land conversion and ground water</i>


Member Secretary
SEAC, AP



**MINUTES of 146th MEETING OF STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 15th
DECEMBER,2020.at VIJAYAWADA.**

146th SEIAA, A.P.



**146th MEETING MINUTES
OF STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA),
ANDHRA PRADESH HELD ON**

**15th DECEMBER,2020.
at VIJAYAWADA**

A.P.

File No.APPCB-11033/156/2020-TEC-EC-APPCB

	<p>hearing. The issue was examined in the SEIAA,A.P.meetings held on 18th -19th & 24th November, 2020. The Authority stated that: The SEAC may re-examine the provisions of the OM dated 29th August 2017 regarding with consideration of the request for exemption of public hearing. This proposal was again examined in this SEAC meeting held on 09.12.2020 and is as follows: The Committee reiterates the earlier recommendations for issue of TOR with exemption of public hearing . Since the public hearing was already conducted for the same area with same extent of mine lease area.</p> <p>The committee after deliberations, recommended to issue Standard TOR with exemption of public to M/s. Pure Minerals for the proposed expansion of Colour Granite Mine. Decision of SEIAA: Agreed with recommendation of the SEAC, A.P., with public hearing.</p>
<p>Agenda Item: 155.97/146.47</p>	<p>Bulk Drug & Intermediates Manufacturing Unit by M/s Divi's Laboratories Limited at Survey no. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam (V), Kota (M), SPSR Nellore (D), Andhra Pradesh</p>
<p>SIA/AP/IND2/153 518/2020</p>	<p>Recommendations of the SEAC on 8.12.2020 to 11.12.2020 Category : B2</p> <p>This proposal was examined by the SEAC in its meeting held 13.10.2020. The Committee observed the following: <i>Recommendations of the SEAC on 18.09.2020.</i> <i>The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation.</i> <i>The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied.</i> <i>After detailed deliberations the committee recommends to issue EC for the production capacity of 10483 MTPA .All the CRZ conditions shall be read as part of EC with the following additional condition that the incinerator shall be a stand by one which can be used in the emergency only.</i></p> <p>The committee after deliberations and discussions has felt that the CRZ clearance is apart of EC, however the proponent informed that it is in the process and has the following recommendation. The SEAC,A.P.,unanimously submit that in view of the National</p>

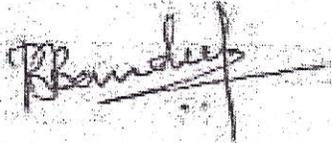
<p>Urgency expressed by the GOI, through a special OM dt. 13th April 2020, to consider API as B2 category projects and enable them to initiate project establishment works, the committee recommends that conditional ECs be issued for all such requirements which can be fulfilled by the proponent, before the construction works are initiated.</p> <p>The issue was examined by the SEAC in its meeting held 18.09.2020. The Committee observed the following: Category : B2 The project proponent and their Consultant M/s. Ramky Enviro Services Pvt Ltd have attended the Online meeting and made presentation. The proponent submitted Layout with index , Permission of source of water i.e, G.O.R.T.No.221 dt:06.08.2018 to the committee. The representative informed that an application for NOC under CRZ notification is applied. After detailed deliberations the committee recommends to issue EC .All the CRZ conditions shall be read as part of EC with the following additional condition: 1. The incinerator shall be a stand by one which can be used in the emergency only. The proposal was sent early in view of the deadline of the OM on Bulk drugs.</p> <p>The issue was examined in the SEIAA,A.P.meetings held on 18th -19th & 24th November, 2020. The Authority stated that: <i>Refer to the SEAC to examine this proposal after receipt of the CRZ clearance.</i></p> <p>This proposal was again examined in this SEAC meeting held on 09.12.2020 and is as follows: This proposal was referred to SEAC by SEIAA on the context of CRZ clearance. In light of the special consideration to the Active Pharma Ingredients (API), the SEAC has recommended this proposal for the issue fo EC as B2 Category and to save the procedural delays. The proponent was given the benefit of obtaining the CRZ clearance paralley. Since the issuance of EC enables the proponent to initiate the project without any delay as the government envisages.</p> <p>After detailed deliberations the committee recommends to issue Environmental Clearance for the production capacity of 10,483 MTPA.All the CRZ conditions shall be read as part of EC with the following additional condition that the incinerator shall be a stand by one which can be used in the emergency <i>only</i>.</p> <p>Decision of SEIAA: Refer to the SEAC to examine this proposal after receipt of the CRZ clearance.</p>
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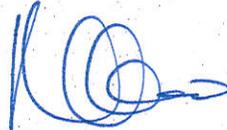
Annexure - 8

157th SEAC, A.P.

MINUTES OF THE 157th MEETING OF
THE STATE EXPERT APPRAISAL COMMITTEE (SEAC), A.P.,
HELD ON 04.03.2021 & 05.03.2021 AT
VISAKHAPATNAM
A.P.



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Member Secretary
SEAC, AP



MINUTES of 157th MEETING OF STATE EXPERT APPRAISAL COMMITTEE (SEAC), A.P., HELD ON 4th MARCH, 2021 to 5th MARCH, 2021 AT VISAKHAPATNAM, A.P.

	<p>The proposed project falls under Item 5(f) of the schedule of the EIA Notification 2006- Synthetic organic chemicals industry (dyes & dye Intermediates & bulk drug and Intermediates).</p> <p>The Committee noted that the PP has proposed the Bulk Drug & Intermediates manufacturing unit for expansion of with production capacity: from 2.0 TPM to 9.0 TPM. The project proponent has submitted the EMP, PFR, Risk Assessment Reports and self compliance report.</p> <p>The Committee noted that earlier the issue was examined by the SEIAA, A.P., in its meeting held on 15.12.2020 and refer to SEAC to examine the certified compliance report and specific recommendations may be sent to SEIAA.</p> <p>The proponent and the consultant has informed the SEAC this project has obtained EC from EAC, New Delhi during the times of the absence of the SEIAA/SEAC of Andhra Pradesh and hence this proposal was applied for withdrawal in PARVIESH Portal.</p> <p>The committee after detailed deliberations, recommended for withdrawal, as requested by the project proponent.</p>
Agenda No.157.09	M/s Divis Laboratories Limited., at Survey No. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam Village, Kota Mandal, SPSR Nellore District, Andhra Pradesh – Proposed Bulk Drug & Intermediates manufacturing Unit.
SIA/AP/IND2/153518/2020	<p>Category –B2.</p> <p>The Proposal of M/s Divis Laboratories Limited., is for Environmental Clearance for production of the bulk drug & Intermediates– 10483 TPM.</p> <p>This issue was earlier examined by the SEAC in its meeting held on 8th -11th December, 2020.</p> <p>MoEF&CC, Govt, New Delhi Issued notification vide S.O. No. 1223(E), dated 27.03.2020 and MoEF&CC Office Memorandum dated 13.04.2020, wherein "All proposals for projects or activities in respect of Active Pharmaceutical Ingredients (API), received up to the 30th September 2020, shall be appraised, as Category 'B2' projects provided that any subsequent amendment or expansion or change in product mix, after the 30th September 2020, shall be considered as per the provisions in force at that time." Further it is extended up to 30th March, 2021 vide S.O. No. 3636(E), dated 15.10.2020.</p> <p>The proposed project falls under Item 5(f) of the schedule of the EIA Notification 2006- Synthetic organic chemicals industry (dyes & dye Intermediates & bulk drug and Intermediates).</p> <p>The Committee noted that the PP has proposed the Bulk Drug & Intermediates manufacturing unit with production capacity: from 10483 TPM. The project proponent has submitted the EMP, PFR, Risk Assessment Reports.</p> <p>The Committee noted that earlier the issue was examined by the SEIAA, A.P., in its meeting held on 15.12.2020 and refer to SEAC to examine the proposal after receipt of the CRZ clearance.</p> <p>Now, the representative of the project proponent and their Consultant M/s.</p>

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Member Secretary
SEAC, AP



	<p>Ramky Enviro Services Pvt Ltd., have attended the meeting.</p> <p>The committee noted that the Project Proponent has submitted the land documents. The committee observed the land documents submitted by the PP is in compliance with the MoEF&CC Office Memorandum F.No. 22-76/2014-IA-III, dated 7th October, 2014.</p> <p>The committee noted that regarding CRZ clearance, the APCZMA vide letter No.233/CRZ/IND/2020 dated 04.02.2021, issued the No Objection Certificate (NOC) for the proposal for discharge of treated effluent 1727 KLD into sea through proposed pipeline at Survey No. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam Village, Kota Mandal, SPSR Nellore District, Andhra Pradesh.</p> <p>The Committee after examining the project proposal, presentations, MoEFCC OMs, APCZMA recommendations and detailed deliberations recommended for issue of Environmental Clearance to M/s Divis Laboratories Limited, for the proposed project to manufacture of Bulk Drug and Intermediates for the production quantity - 10483 TPM and CRZ Clearance for the proposal to discharge of treated effluent - 1727 KLD into sea through a proposed pipeline.</p>
Agenda No.157.10	M/s. Saketh Laboratory at Sy. No. 172, Obulapuram Village, D. Hirehal Mandal, Anantapuramu District, A.P. - Proposed bulk drug & intermediate manufacturing unit.
SIA/AP/INDZ/165365/2020	<p>Category -B2.</p> <p>The Proposal of M/s. Saketh Laboratory, is for Environmental Clearance for production quantities of the bulk drug & Intermediates- 105.0 TPM.</p> <p>This project proposal was again appraised in this SEAC meeting held on 8th -11th December, 2020.</p> <p>MoEF&CC, Gov, New Delhi issued notification vide S.O. No. 1223(E), dated 27.03.2020 and MoEF&CC Office Memorandum dated 13.04.2020, wherein "All proposals for projects or activities in respect of Active Pharmaceutical Ingredients (API), received up to the 30th September 2020, shall be appraised, as Category 'B2' projects provided that any subsequent amendment or expansion or change in product mix, after the 30th September 2020, shall be considered as per the provisions in force at that time." Further it is extended up to 30th March, 2021 vide S.O. No. 3636(E), dated 15.10.2020.</p> <p>The proposed project falls under Item 5(f) of the schedule of the EIA Notification 2006- Synthetic organic chemicals industry (dyes & dye intermediates & bulk drug and intermediates).</p> <p>The Committee noted that the PP has proposed the Bulk Drug & Intermediates manufacturing unit with production capacity: 105.0 TPM. The project proponent has submitted the EMP, PFR, Risk Assessment Reports.</p> <p>The Committee noted that earlier the issue was examined by the SEIAA, A.P., in its meeting held on 15.12.2020 and refer to SEAC to examine the ZLD & land conversion documents.</p> <p>Now, the representative of the project proponent and their</p>

	<p>MINUTES of 153rd MEETING OF STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 20th , 22nd and 23rd June, 2021 AT Vijayawada, A.P.</p>
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153rd SEIAA, A.P.



**MINUTES OF THE 153rd MEETING OF
THE STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA),
HELD ON 20th , 22nd and 23rd June
AT VIJAYAWADA, A.P..**



**MINUTES of 153rd MEETING OF STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 20th, 22nd and 23rd June,
2021 AT Vijayawada, A.P.**

Present:

The following members were present:

1.	Sri P.Venkata Rami Reddy, I.A.S, (Retired).	Chairman
2.	Dr. Thatiparthi Byragi Reddy Professor. Department of Environmental Sciences, Andhra University, Visakhapatnam	Member
3.	Dr. P.V.ChalapathiRao, I.F.S Special Secretary to Govt., Environment, Forests, Sciences and Technology Department, Govt. of Andhra Pradesh & Member Secretary, SEIAA,A.P.	Member Secretary


**Member Secretary
SEIAA, AP**



MINUTES of 153rd MEETING OF STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 20th, 22nd and 23rd June, 2021 AT Vijayawada, A.P.

	<p>withdrawal in PARVIESH Portal.</p> <p>The committee after detailed deliberations, recommended for withdrawal, as requested by the project proponent.</p> <p>Decision of SEIAA:- Agreed with recommendation of the SEAC, recommended for withdrawal as requested by the project proponent.</p>
<p>Agenda Item: 157.09 &153.11</p>	<p>M/s Divis Laboratories Limited., at Survey No. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam Village, Kota Mandal, SPSR Nellore District, Andhra Pradesh – Proposed Bulk Drug & Intermediates manufacturing Unit.</p>
<p>SIA/AP/IN D2/153518/2020</p>	<p>Recommendations of the SEAC 04.03.2021 & 05.03.2021</p> <p>Category –B2.</p> <p>The Proposal of M/s Divis Laboratories Limited., is for Environmental Clearance for production of the bulk drug & Intermediates– 10483 TPM.</p> <p>This issue was earlier examined by the SEAC in its meeting held on 8th -11th December, 2020.</p> <p>MoEF&CC, GoI, New Delhi issued notification vide S.O. No. 1223(E), dated 27.03.2020 and MoEF&CC Office Memorandum dated 13.04.2020, wherein " <i>All proposals for projects or activities in respect of Active Pharmaceutical Ingredients (API), received up to the 30th September 2020, shall be appraised, as Category 'B2' projects provided that any subsequent amendment or expansion or change in product mix, after the 30th September 2020, shall be considered as per the provisions in force at that time.</i>" Further it is extended up to 30th March, 2021 vide S.O. No. 3636(E), dated 15.10.2020.</p> <p>The proposed project falls under Item 5(f) of the schedule of the EIA Notification 2006- Synthetic organic chemicals industry (dyes & dye intermediates & bulk drug and intermediates).</p> <p>The Committee noted that the PP has proposed the Bulk Drug & Intermediates manufacturing unit with production capacity: from 10483 TPM. The project proponent has submitted the EMP, PFR, Risk Assessment Reports.</p> <p>The Committee noted that earlier the issue was examined by the SEIAA, A.P., in its meeting held on 15.12.2020 and refer to SEAC to examine the proposal after receipt of the CRZ clearance.</p> <p>Now, the representative of the project proponent and their Consultant M/s. Ramky</p>



MINUTES of 153rd MEETING OF STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA), A.P., HELD ON 20th, 22nd and 23rd June, 2021 AT Vijayawada, A.P.

	<p>Enviro Services Pvt Ltd., have attended the meeting.</p> <p>The committee noted that the Project Proponent has submitted the land documents. The committee observed the land documents submitted by the PP is in compliance with the MoEF&CC Office Memorandum F.No. 22-76/2014-IA-III, dated 7th October, 2014.</p> <p>The committee noted that regarding CRZ clearance, the APCZMA vide letter No.233/CRZ/IND/2020 dated 04.02.2021, issued the No Objection Certificate (NOC) for the proposal for discharge of treated effluent 1727 KLD into sea through proposed pipeline at Survey No. 397, 401, 402, 403, 446, 676, 681, 682, 683, 700 to 709, Krishnapatnam Industrial Area, Kothapatnam Village, Kota Mandal, SPSR Nellore District, Andhra Pradesh.</p> <p>The Committee after examining the project proposal, presentations, MoEFCC's OMs, APCZMA recommendations and detailed deliberations recommended for issue of Environmental Clearance to M/s Divis Laboratories Limited., for the proposed project to manufacture of Bulk Drug and intermediates for the production quantity - 10483 TPM and CRZ Clearance for the proposal to discharge of treated effluent - 1727 KLD into sea through a proposed pipeline.</p> <p>Decision of SEIAA:- Agreed with recommendation of the SEAC, A.P. Recommended to issue Environmental Clearance for production of the bulk drug & Intermediates- 10483 TPA as per application.</p>
<p>Agenda Item: 157.10 & 153.12</p>	<p>M/s. Saketh Laboratory at Sy. No. 172, Obulapuram Village, D. Hirehal Mandal, Anantapuramu District, A.P. - Proposed bulk drug & intermediate manufacturing unit.</p>
<p>SIA/AP/IN D2/165365/2020</p>	<p>Recommendations of the SEAC 04.03.2021 & 05.03.2021</p> <p>Category -B2.</p> <p>The Proposal of M/s. Saketh Laboratory., is for Environmental Clearance for production quantities of the bulk drug & Intermediates- 105.0 TPM.</p> <p>This project proposal was again appraised in this SEAC meeting held on 8th -11th December, 2020.</p> <p>MoEF&CC, GoI, New Delhi issued notification vide S.O. No. 1223(E), dated 27.03.2020 and MoEF&CC Office Memorandum dated 13.04.2020, wherein " <i>All proposals for projects or activities in respect of Active Pharmaceutical Ingredients (API), received up to the 30th September 2020, shall be appraised, as Category 'B2' projects provided that any subsequent amendment or expansion</i></p>